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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

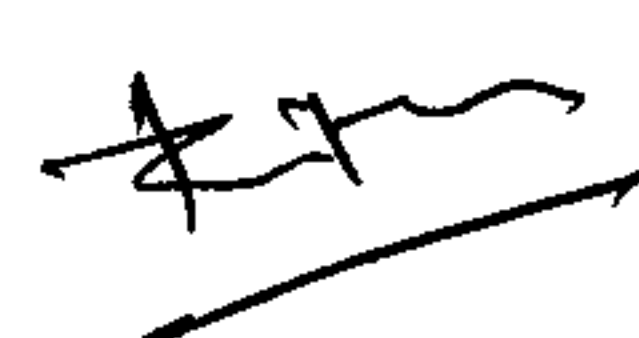
**CP (CAA) No. 128/NCLT/AHM/2017
CA (CAA) No. 94/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018**

Name of the Company: S.M. Chemicals Vapi Pvt Ltd
Sandhya Dyes & Chemicals Pvt Ltd.
Sandhya Organic Chemicals Pvt. Ltd.
(Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN PAHWA WITH	Sr ADV	Petitioner	
2.	RITU SHAH for TRAKAR AND PAHWA	ADV.		

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Petitioner.

Representation of Regional Director received.

Affidavit in reply filed.

Proof of publication filed.

No representation received from public.

Heard arguments of Learned Counsel for petitioner.

Order reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 16th day of January, 2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**